

No. HCA-II / 139/ 87(7)

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS,
BENGALURU-560001.
DATED: 28th April 2018.

**EXPRESSION OF INTEREST TO RUN CANTEEN IN THE FOOD
COURT BUILDING, HIGH COURT OF KARNATAKA, BENGALURU**

The High Court of Karnataka, Prl. Bench, Bengaluru invites expression of interest from reputed, experienced and licensed caterers to run Canteen in the Ground floor of the Food Court Building, High Court of Karnataka Premises, Bengaluru for providing vegetarian dishes to the public litigant, advocates and staff. The Caterer will be provided with space, water and electricity by the High Court. The interested caterers may submit their Application as per Annexure I & II to the Registrar General, High Court of Karnataka, Bengaluru.

For other details visit the High Court website in URL:
www.karnatakajudiciary.kar.nic.in

Sd/-

**(M. CHANDRASHEKAR REDDY)
REGISTRAR (ADMINISTRATION)**

Terms & Conditions :-

The caterer should submit the following documents alongwith the application for expression of interest.

- Registration/Permission obtained from the Govt. /local authority as Caterer.
 - Registration with Labour Department
 - No. of persons engaged in the present catering service
 - PAN No.
 - TIN/TAN/CST/SERVICE TAX Number /GST (Whichever is applicable)
 - No. of years of experience in the required field
 - List alongwith address of the Officers/Organizations where at present catering services are provided.
1. The Expression of Interest is invited for running Canteen in the **Ground Floor of the “Food Court” Building, High Court Premises, Bengaluru** measuring 1224.99 Sq. mtrs. approx. The eatables should be supplied to the Public Litigants, Advocates, and Staff of High Court.
 2. The High Court will award license initially for a period of 11 months from the date of Agreement and the period of license will be renewed for further period of 11 months upto maximum of 3 years, on the basis of the satisfactory performance of the contractor.
 3. The “Food Court” is equipped with basic kitchen equipments and furniture. It can be inspected by the interested bidder during the office hours of the High Court. The licensee has to arrange for other additional kitchen equipments/furniture for smooth running of canteen.

4. The bidder shall offer best license fee per month, Security Deposit/Bank Guarantee for the Ground floor of Food Court Building, kitchen equipments and furniture offered by the High Court of Karnataka and also the rate card of menu of Vegetarian food articles to be served in the Canteen as per menu list Annexure – I.
5. The monthly electricity and water charges shall be borne by the licensee as per the reading of the sub-meter installed in the building and the same have to be remitted to the High Court and BWSSB respectively every month without fail.
6. **The application shall be obtained from Accounts Branch-II, High Court of Karnataka, Bengaluru on payment of ₹100/- being the application fee by remitting the cash in Accounts Branch-I of this Office.**
7. The application should be submitted in the prescribed proforma as per Annexure –II only which is obtained from Accounts-II Branch, High Court of Karnataka, Bengaluru. The application submitted in any other formats shall be liable for rejection.
8. The sealed application should be with superscription on the envelop as **“APPLICATION FOR EXPRESSION OF INTEREST FOR RUNNING CANTEEN”**, by clearly mentioning the High Court reference No. and date and reach the Office of the Registrar General, High Court of Karnataka, Bengaluru by **4.30 P.M. on 22nd May 2018** and the applications which are received in the High Court Office after the date and time specified are liable for rejection. The application will be sold upto **1.30 P.M. on 22nd May 2018**. The sealed application will be opened on **28th May 2018 at 12.00 Noon**, in the Chambers of the Registrar (Administration), High Court Building, Bengaluru in the presence of the interested bidder.

9. The licensee may be permitted to open one Counter in the portico adjacent to the Advocate Association Hall on the East side of the High Court Building facing Cubbon statue.
10. The decision to grant the license shall be taken after considering the highest bid in terms of license fee, security deposit/bank guarantee and also the reasonableness in the rate card of the menu of food articles to be served in the Food Court Building, as per Annexure-I.
11. The High Court reserves the right to accept or reject any applications without assigning any reasons and shall be binding by the parties.
12. The licensee shall have to enter into an agreement with High Court of Karnataka, Bengaluru as per the terms approved by the High Court.
13. For further details, the interested caterers may contact the Accounts-II Branch of this Office.

BY ORDER

Sd/-

(M. CHANDRASHEKAR REDDY)
REGISTRAR (ADMINISTRATION)

ANNEXURE-I

Rate List

Sl. No.	Particulars	Quantity	Amount in Rupees
1.	Coffee	100 ml	
2.	Tea	100 ml	
3.	Mini Coffee / Tea /Badam milk	50 ml	
4.	Badam Milk	100 ml	
5.	Plain Dosa	1 No.	
6.	Paper Dosa	1 No.	
7.	Masala Dosa	1 No.	
8.	Onion Dosa	1 No.	
9.	Set Dosa	3 Nos.	
10.	Idli	2 Nos.	
11.	Vada	1 No.	
12.	Idli + Vada	2 + 1	
13.	Avalakki Bath	250 gm	
14.	Rice Bath	250 gm	
15.	Chow Chow Bath	200 gm	
16.	Poori Sagu	3 Nos.	
17.	Shavige Bath	250 gm	
18.	Khara Bath	100 gm	
19.	Kesari Bath	100 gm	
20.	Curd Vada	1 No.	
21.	Bisibele Bath with Boondi	250 gm	
22.	Lemon Rice with chutney	250 gm	
23.	Pongal with Chutney/Raitha	250 gm	

24.	Vangibath with Chutney	250 gm	
25.	Tomoto Bath with Raita	250 gm	
26.	Menthya Bath with Raitha	250 gm	
27.	Veg. Biriyani with Raitha	250 gm	
28.	Curd Rice with pickle	250 gm	
29.	Veg. Pulav with Raitha	250 gm	
30.	Chapati with kurma & chutney	2 Nos.	
31.	Ragi Rotti with chutney		
32.	Akki Rotti with chutney		
33.	Ragi Ball with sambar	2 Nos.	
34.	Rice, sambar with papad & pickle	300 gm	
35.	Roti Curry	1 No.	
36.	Channa Batura	1 No.	
37.	Chilli Bajji	4 Nos.	
38.	Mangalore Bajji	4 Nos.	
39.	Mangalore Bun	1 No.	
40.	Palak Bajji	4 Nos.	
41.	Veg. Bonda	1 No.	
42.	Alu Bonda	1 No.	
43.	Onion Pakoda	50 gm	
44.	Alu Bajji	4 Nos.	
45.	Maddur Vada	1 No.	
46.	Veg. Fried Rice	200 gm	
47.	Veg. Noodles	200 gm	
48.	Gobi Manchurian	200 gm	
49.	Milk Shake	100 ml	
50.	Sandwich	1 No.	
51.	Juice	100 ml	

52.	White rice, Chapati or poori 2 Nos, Palya, Sambar, Rasam, curd/Buttermilk, Sweet.		
53.	North Indian Thali		
54.	Variety of Sweets		

ANNEXURE - II
EXPRESSION OF INTEREST APPLICATION FOR PROVIDING
CANTEEN SERVICES IN THE GROUND FLOOR OF FOOD
COURT BUILDING, HIGH COURT OF KARNATAKA,
BENGALURU

Application No:

Receipt No. & Date:

Sl. No.	Particulars	
1.	a) Name, address of the firm/Agency and Telephone & Mobile Numbers b) Name, address of the Proprietor, Manager and Mobile Number	
2.	Website address of the firm and e-mail ID of the firm/proprietor	
3.	Registration No. of the Firm/Agency	
4.	Name, Designation, Address and Telephone/Mobile No. of Authorized person of Firm/Agency for contact purpose	
5.	Payment of Rent (Ground floor only)	

6.	Security deposit/Bank guarantee	
7.	Year of Establishment of firm	
8.	PAN No.	
9.	TIN/TAN/CST/SERVICE TAX Number /GST (Whichever is applicable)	
10.	Employees Provident Fund Account No.	
11.	ESIC Number	
12.	License Number issued by BBMP (if any)	
13.	Catering Services License issued by Food Controlling Authority, Karnataka (if any)	
14.	Experience of running Canteen services for last 3 years with turnover information.	
15.	Address of Agency's office in Bengaluru with mobile number and e-mail address for communication.	

16.	Rate List	As per annexure-I
17.	Any other required statutory information.	

NOTE:- ENCLOSE THE PROOF FOR THE ABOVE CITED REFERENCES.

This is to certify that I / We before signing this application form have read and fully understood all the terms and conditions contained herein and undertake myself/ourselves abide by them.

**Authorized Signatory
Name and Address (with seal)**